

Manipur Secretariat Staff

1384. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether Government are aware that most of the Assistants in the Manipur Secretariat and other Government departments have to rent houses and especially those coming from outside Imphal are put into a disadvantageous position, and

(b) if so, the action Government propose to take to remove the difficulty of those Government employees?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Yes. Government are aware of the shortage.

(b) This is not a difficulty peculiar to any particular classes of Government employees in Imphal. The employees of the Manipur Administration are provided with Government residential accommodation to the extent such accommodation is available.

Manufacture of Liquor

1385. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether the manufacture of liquor at Sekmai by the Scheduled Castes and Scheduled Tribes people has been completely stopped or restricted;

(b) whether any person has been appointed as Government authorised vendor at Sekmai for the purpose; and

(c) if so, the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) The distillation of liquor at Sekmai except by a licensed distillator was prohibited for all persons including the Scheduled Castes and Scheduled Tribes in 1949 under the Assam Excise and Opium Act, and the prohibition continues.

(b) A wholesale and Retail Country Liquor Licensee has been appointed.

(c) To regulate the purchase and sale of liquor in accordance with the law.

Survey of India Maps

1386. Shri Tyabji: Will the Minister of Education and Scientific Research be pleased to state:

(a) whether the Survey of India maps on all scales are available for sale to the public;

(b) if not, the areas and the scales for which they are not available for sale; and

(c) the reasons why they are not being made available?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrimall): (a) Yes, Sir. But the approval of the Central and/or the State Government concerned is required before maps containing information of strategic importance are made available to public

(b) and (c). Do not arise.

Travancore-Cochin Banking Enquiry Commission

1388. Shri Warior: Will the Minister of Finance be pleased to state:

(a) which of the recommendations of the Travancore-Cochin Banking Enquiry Commission have been accepted by Government and which have been rejected; and

(b) what measures Government have taken to implement the accepted recommendations?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). A statement giving the required information is laid on the Table of Lok Sabha. [See Appendix V, annexure No. 13.]